

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT - IV

ITEM No. 6

CA No.- 604/ND/2020 in Appeal No.- 118/252/ND/2020

IN THE MATTER OF:

M/s Girbau India Pvt. Ltd. ... Appellant

Vs

ROC, NCT of Delhi & Haryana ... Respondent

Order under Section 252.

Order delivered on 22.10.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Appellant : Mr. Varun Jain
For the ROC : Mr. Alok Pandey
For the IT Dept. : Ms. Zehra Khan
Mr. Kunal Sharma

ORDER

CA No. 604/2020:

Application filed for urgent listing of appeal under Section 252 of the Companies Act. Application is allowed.

Pleading are complete. List for hearing on 25.11.2020

Sd/-

**SUMITA PURKAYASTHA
MEMBER (T)**

Sd/-

**DR. DEEPTI MUKESH
MEMBER (J)**

